

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 606 of 2020

IN THE MATTER OF:

Seeco Electric Power Construction CorporationAppellant

Vs.

Sumit Binani & Ors.Respondents

Present:

For Appellant: **Mr. Ramji Srinivasan, Sr. Advocate
Mr. Abhinav Raghuvanshi, Mr. Ranjit Prakash,
Mr. Anshuman Pande and S. Vishalakshi Singh,
Advocates**

For Respondents: **Mr. Arun Kathpalia, Sr. Advocate for R-1.
Ms. Misha, Mr. Vijayant Paliwal, Ms. Charu
Bansal, Mr. Sumit Binani, Advocates for R-1.**

**Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharyya,
Ms. Sanskriti Sidana, Advocates for R-3.**

ORDER
(Virtual Mode)

18.11.2020: Heard the Learned Senior Counsel Mr. Ramji Srinivasan for the Appellant. Also, the arguments of Learned Senior Counsel Mr. Arun Kathpalia for Respondent No. 1 is heard in part. For continuation, the matter is adjourned to **26th November, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn